

(b) whether it is a fact that due to non-availability of railway wagons the traders have been compelled to lift these commodities mainly by road from Cachar and Gauhati which has contributed in shooting up in market prices of these commodities; and

(c) if so, what remedial steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI PRAJA MOHAN MOHANTY): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### **Aid to Nanjheel Integrated Project**

1421. SHRI RAMCHANDRA BHARADWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that aid worth several lakhs of rupees was given for Nanjheel Integrated Project for Health and Development;

(b) what connections, this project has with the AVARD (Association of Voluntary Agencies for Rural Development);

(c) whether it is a fact that medical doctor incharge of this Project is getting fantastic remuneration if so, what are the details thereof; and

(d) whether Government have any check on appropriation of this money if not, what steps are contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The Nanjheel Integrated Rural Development Project for Health and Development received foreign assistance of Rs. 37,02,570.25. In accordance with the information furnished by NIRPHAD, they have, in addition,

received Rs. 1,78,297.43 as assistance from within the country.

(b) It is an affiliated member of the Association of Voluntary Agencies for Rural Development;

(c) As per information received from NIRPHAD, the medical doctor incharge is in receipt of remuneration of Rs 3900 per month.

(d) The accounts of the society are subject to annual audit. Apart from this, the Society has to submit under Section 6(1) of the Foreign Contribution (Regulation) Act, half-yearly return about the amount of foreign contribution received by it and the source from which and the manner in which it has been received. It is also to submit under Rule 8(2) of the FCRA Rules the annual audited report to the Ministry of Home Affairs regarding receipt and utilisation of funds received from abroad.

#### **Gandhi Smriti Building**

1422. SHRI MULKA GOVINDA REDDY:

SHRI SHRIDHAR WASUDEO DHABE:

SHRIMATI MARGARET ALVA:

SHRI MAHENDRA MOHAN MISHRA:

SHRI RAM CHANDRA BHARADWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of organisations functioning in the premises of Gandhi Smriti;

(b) since when they have using these premises; and

(c) for how long the permission has been granted to them?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) The major portion